GOVERNMENT OF INDIA MINISTRY OF COOPERATION

LOK SABHA UNSTARRED QUESTION NO. 384 TO BE ANSWERED ON 05/12/2023

Computerisation of Offices of Registrars of the Cooperative Societies

384. SHRI HARISH DWIVEDI: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) whether the Government proposes to take steps for computerisation of the offices of the Registrars of the Cooperative Societies and Multi- State Cooperative Societies (MSCS) across the States/Union Territories;
- (b) if so, the details thereof along with its status as on date; and
- (c) the benefits likely to accrue to the members of MSCSs from the said scheme?

ANSWER

THE MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (b): Yes, Sir. The integrated digital portal for the office of Central Registrar of Cooperative Societies (CRCS) i.e., www.crcs.gov.in has been launched on 6th August, 2023.

Separately, the project for Computerisation of office of Registrars of Cooperative Societies of all States / UTs has been approved as Centrally sponsored project with total financial outlay of Rs. 94.59 crore under which funds will be provided to States/UTs for development & maintenance of RCS portal (based on concerned State / UT Cooperative Society Act) and for procurement of hardware & cloud infrastructure. The guidelines of the project have already been circulated.

(c): The integrated digital CRCS portal for MSCS provides a complete digital ecosystem for MSCSs including Registration, Amendment of Bye-laws, Annual return filing, Branch Opening, Appointment of Sale Officer, Appeal, Inspection, Inquiry, Liquidation, Management of Cooperative Education Fund, Cooperative Rehabilitation Reconstruction & Development Fund, Elections, etc. This will improve 'Ease of Doing Business' and transparency for the MSCS and their members as all the processes are digital and paperless.
